

attack on their house and members. Also is it true that those who are involved in this, those people who have been arrested in this connection, belong to certain political parties, and his some of them have made such a statement? Also have these three people any connection with the factory or are employed there where Shri Ghosh, his wife or his son is a director ?

Some days ago there was a murder at Barasat of 11 young people and 8 dead bodies were found. Now information has come that these bodies were carried in a milk van belonging to the W. Bengal Government dairy. If so, how did these bodies come into the possession of those who were driving this van. I would like to have some precise information about this report which has appeared in a newspaper.

MR. SPEAKER : The call attention was confined to the attack on Shri Parimal Ghosh's family. How can other incidents be brought in under this ?

SHRI K. C. PANT : My hon. friend made a survey of violence in the world. If I were to answer similarly, it would become too wide.

He asked about the Naxalites' declared intention to kill high officials and also to organise a long march. Some information has come to Government's notice in this regard. In fact, in answer to questions, whatever information we have that could be given has been given.

He asked whether we carried out any diagnosis of violence. That is attempted from time to time. About the anti-social elements, the responsibility of these elements and the Naxalites and the roots of that violence in injustice etc.: it is very difficult to quantify these things. If the anti-socials and Naxalites join together in perpetrating acts of violence, I find it difficult to differentiate one from the other.

As for the root causes, while we are all agreed that economic and social measures must be taken to remove them, I think the basic point is whether violence can be used as a method to remove them.

That is the whole crux of the matter.

He mentioned Gandhiji. Gandhiji's whole approach was to transform society by peaceful means. It is here that those who believe in violence are separated from those who do not.

He wanted to know whether any warning had been received by Shri Parimal Ghosh earlier. From the report I have here from the West Bengal Government, this point is not clear. It has not been covered at all.

He asked me about the affiliation of those arrested to any political parties, whether they were employed in a factory. On this also, I have no information at present. As I said, the matter is under investigation, and in due course these things will come to light.

About the dead bodies in relation to another incident, any information that he can give us will be helpful. It need not be only in the House. Even otherwise, he can pass it on to us. It will be very helpful.

12.31 hrs.

#### PAPERS LAID ON THE TABLE

#### ADMINISTRATION REPORT OF DELHI DEVELOPMENT AUTHORITY FOR 1968-69

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
PLANNING, AND WORKS, HOUSING  
AND URBAN DEVELOPMENT (SHRI  
B. S. MURTHY) : On behalf of Shri K. K.  
Shah, I beg to lay on the Table a copy of  
the Annual Administration Report of the  
Delhi Development Authority for the year  
1968-69 under section 26 of the Delhi  
Development Act, 1957. [Placed in Library.  
See No. LT-4580/70.]

#### NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS AND

MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K.C. PANT) : On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (1) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1970 published in Notification No. G.S.R. 1944 in Gazette of India dated the 28th November, 1970.
- (2) The Eleventh Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954 published in Notification No. G.S.R. 1955 in Gazette of India dated the 28th November, 1970.
- (3) The Indian Forest Service (Appointment by Competitive Examination) Amendment Regulations, 1970 published in Notification No. G.S.R. 1956 in Gazette of India dated the 28th November, 1970.
- (4) The Indian Forest Service (Initial Recruitment) Amendment Regulations, 1970 published in Notification No. G.S.R. 1957 in Gazette of India dated the 28th November, 1970.
- (5) The Indian Forest Service (Released Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1970 published in Notification No. G.S.R. 1958 in Gazette of India dated the 28th November, 1970. [Placed in Library. See No. LT-4581/70.]

REPORTS UNDER ELECTRICITY (SUPPLY) ACT

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to

lay on the Table :

- (1) A copy each of the following Reports under sub-section (1) of section 75 of the Electricity (Supply) Act, 1948 read with clause (c) (iii) of the Proclamation dated the 19th March, 1970 issued by the President in relation to the State of West Bengal :—
  - (i) Annual Administrative Report of the West Bengal States Electricity Board for the years 1961-66.
  - (ii) Annual Administrative Report of the West Bengal State Electricity Board for the years 1966-67.
  - (iii) Annual Administrative Report of the West Bengal State Electricity Board for the year 1967-68. [Placed in Library. See No. LT-4582/70].
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports. [Placed in Library. See No. LT-4583/70.]

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT AND EXPORT (QUALITY CONTROL AND INSPECTION) ACT

वैदेशिक व्यापार मंत्रालय में उप-मंत्री (चौधरी राम सेवक) : ग्रहयक्ष महोदय, मैं सभा पटल पर निम्नलिखित पत्र रखता हूँ :

- (1) उद्योग (विकास और विनियमन) अधिनियम 1951 की धारा 18क की उपधारा (2) के अन्तर्गत इंडिया यूनाइटेड मिल्स लिमिटेड, बम्बई (महाराष्ट्र), के प्रबंध के बारे में अधिसूचना संख्या एस० ओ० 3764 (हिन्दी तथा अंग्रेजी संस्करण